BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.530/KB/2017

No one Prouv

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name	of the Company	Universal Construction (CoVersus-Matrix Fertilizer &	Chemicals Ltd.
Under Section		8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

Petitioner has not complied with the order dated 24.10.2017 for making effective service of notice on the Corporate Debtor and file affidavit of service within 3 days from 24.10.2017.

List on 23.11.2017.

(Jinan K.R.)

Ad

Member (J)

(V.P. Singh) Member (J)

81